

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/308/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGREAT PMC INDIA PVT LTD
NAME OF THE RESPONDENT(S) : QUALITY INN BASARI
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for petitioner called absent. No representation. As per the directions, the Registry has sent notice to the petitioner on 24.7.2017 and 9.8.2017 and the same were delivered. In spite of receiving two notices, the petitioner is called absent. It appears that the petitioner is not interested to proceed with the matter. In the circumstances, the matter is dismissed in default.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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